

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5618
ANSWERED ON:10.05.2012
FAKE FINANCIAL COMPANIES
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of fake finance companies being run in the country;
- (b) the names of the States in which these companies are active;
- (c) the quantum of loss suffered by consumers by these fake companies;
- (d) whether any enquiry was conducted by the Government in this regard;
- (e) if so, the action taken against the guilty; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) – No such details of fake finance companies are maintained in this Ministry.
- (b) to (f) – Do not arise.